

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl.) No.7502/2019

RAVINDRA SINGH & ORS.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ORS.

Respondent(s)

(ONLY SLP (CRL.) NO. 7502 OF 2019 TO BE LISTED BEFORE THE HON'BLE
CHAMBER JUDGE

IA No. 162672/2019 - DELETING THE NAME OF PETITIONER/RESPONDENT)

Date : 02-12-2019 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE AJAY RASTOGI
[IN CHAMBERS]

For Petitioner(s) Mr. Sibbo Sankar Mishra, AOR

For Respondent(s) Mr. Ankit Goel, AOR

Mr. D. S. Parmar, Adv.
Ms. Abha R. Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

Application for deletion of respondent Nos.2 to 4 is
allowed. Names of respondent Nos.2 to 4 be deleted from the
array of parties at the risk of the petitioners.

I.A. No.183250 of 2019 for impleadment as respondent
is allowed. Applicant is permitted to participate in the
proceedings.

(RASHMI DHYANI)
SENIOR PERSONAL ASSISTANT

(PARVEEN KUMARI PASRICHA)
BRANCH OFFICER